

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**(IB)-383/ND/2018**

**In the matter of:**

Tata International Ltd.  
Vs.  
Photon Vidyut Pvt. Ltd.

**....Applicant**

**...Respondent**

**Under Section: 9 of IBC.**

**Order delivered on 24.07.2018**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

For the Applicant : Mr. Raghav Seth, Adv.  
For the Respondent : Mr. Rahul Sharma, Adv.

**ORDER**

Learned counsel for the applicant and corporate debtor are present. It is submitted that the settlement is on the final stages and hence seeks short time to complete the formalities. For further consideration on 13.08.2018.

Mukesh

  
**(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**